## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:588 ANSWERED ON:07.08.2013 JINNI JRM

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## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the salient features of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and names of cities covered thereunder State-wise;
- (b) whether the Government has achieved the targets set under JNNURM and if so, the details thereof including the details of works undertaken under the Mission, State/UT/project-wise and, if not, the reasons therefor along with the action taken/being taken by the Government in this regard;
- (c) the details of proposals/projects received from the States under the Mission during the last three years and the current year, including the number out of them cleared along with the funds sanctioned and released during the said period, State/UT, year/project-wise:
- (d) the number of them still pending for clearance by the Government, State/ project-wise and the reasons for such pendency along with the time by which these pending proposals are likely to be cleared; and
- (e) whether under JNNURM, assistance is also provided to Public-Private Partnership (PPP) works and if so, the details of assistance provided under PPP during each of the last three years and the current year, State/UT-wise?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a): The Jawaharlal Nehru National Urban Renewal Mission (JnNURM) was launched on 3rd December, 2005 with the objective of reforms driven and fast track development of cities across the country, with focus on bringing about efficiency in urban infrastructure, service delivery mechanisms, community participation and accountability of Urban Local Bodies (ULBs) and Parastatal agencies towards citizens. The Mission seeks to ensure sustainable development by securing effective linkages between asset creation and asset management so that the infrastructural services created in the cities are not only maintained efficiently but also become self-sustainable over time. It has two components, namely, the Urban Infrastructure and Governance (UIG) and the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). 65 Cities (details at Annexure-I) based on population as per 2001 census are covered under the UIG Sub-mission and all other notified cities/towns are covered under UIDSSMT of JnNURM.
- (b): JnNURM is a reform linked infrastructure development programme. There are 23 reforms viz. State, Urban Local Bodies (ULB) and Optional level. Out of which 83% State level reforms, 75% ULB level reforms and 79% Optional reforms have been reportedly achieved. Overall 78% reforms have been achieved. Out of total sanctioned 550 projects under UIG Sub-Mission of JnNURM till 31-03-2012, 205projects have been reported physically completed as on 31.07.2013 and remaining are at various stages of implementation. The projects under UIG have been approved for all the admissible sectors as per guidelines under JnNURM and for all the Mission cities. Details of projects approved as on 31-03-2012 is at Annexure-II.

The projects under JnNURM are implemented by States through Urban Local Bodies (ULBs) and Parastatals.Constraints experienced in implementation of projects relate to utility shifting, delay in receipt of permission from various authorities (Railways, Forests etc.), lack of capacity of ULBs, land acquisition, contractual issues etc and with respect to implementation of reforms due to their complexity and difficulty and capacity of local bodies to accomplish them.

Capacity building measures such as conducting Rapid Training Programme (RTP) of the officials of ULBs/Parastatals, supporting Programme Management Units (PMU) at the state level and Project Implementation Units (PIUs) at the ULB level, etc have been taken with a view to facilitate achievement of targets by the Mission Directorate. The progress of the projects is assessed through Independent Review and Monitoring Agency (IRMAs), State Level Steering Committee (SLSC) and State Level Nodal Agency (SLNA) and also reviewed by Government of India through Quarterly Progress Reports submitted by the States and through regional review meetings.

(c) & (d): The Mission has completed its normal tenure of 7 years on 31-03-2012. The Government had extended the period for two years i.e. up to 31-03-2014 for completion of ongoing projects and reforms. The Government on 17-01-2013 has approved for

sanctioning of new projects as a transitional manner till 31-03-2014.

Details of projects and fund sanctioned/released during the last three years and the current year under UIG Sub-Mission of JnNURM, city, State and project-wise is at Annexure-III. The projects under UIG Sub-Mission of JnNURM are considered for approval subject to their conformity with the guidelines of the UIG, technical appraisal/compliance and availability of funds for the State.

(e): JNNURM encourages urban local bodies to use public private partnership which can play a significant role in supplementing Government's efforts of development of cities. Details of Additional Central Assistance (ACA) released for the last three years and current year for the projects reportedly having PPP components are at Annexure-IV.